

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 14.12.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 45/15	IA 70/17 in TP 75/16	For filing amended petition	397/ 398	Harish Kumar Amilineni Vs Mahajuicy Food Processing Pvt. Ltd. & Another.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
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1. K.VENKATARAMANI Respondents 1 & 2
086-41280811

[Signature]
14.12.17

ORDER

Proxy Counsel for Petitioner is present. Counsel for Respondent is present. I.A 181/17 is taken up today. Petitioner in the main petition has filed objections in I.A 181/17. Shri K.Venkataramani, Advocate filed fresh vakalath for R1 & R2 along with memo. List it on 17/01/2018.

[Signature]
Member (T)

[Signature]
Member (J)